

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO.2762
TO BE ANSWERED ON 04.01.2018

Grants to PRIs

2762. SHRI GODSE HEMANT TUKARAM:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether his Ministry has evaluated the outcome of the Finance Commission grants to the Panchayati Raj Institutions (PRIs) including Municipalities and if so, the details thereof;
- (b) whether his Ministry proposes to recommend to the Finance Commission for substantial increase in such grants on the basis of the evaluation; and
- (c) if so, the details thereof and the time by which a final decision in this regard is likely to be taken?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ
(SHRI PARSHOTTAM RUPALA)

(a) : Evaluation of transfer and utilization of Twelfth Finance Commission Grants to rural local bodies in selected district, block and gram level Panchayats in six States *viz.* Chhattisgarh, Haryana, Odisha, Rajasthan, Uttarakhand and West Bengal was got done by the Ministry of Panchayati Raj in 2008 and 2009.

The Ministry also constituted Common Review Mission (CRM) to assess the effectiveness of utilisation of Fourteenth Finance Commission (FFC) grants by the selected Gram Panchayats (GPs) in eight States *viz.* Assam, Gujarat, Jharkhand, Karnataka, Madhya Pradesh, Odisha, Telangana and Uttar Pradesh during 2017. The main focus areas of CRM were availability of fiscal resources in the Panchayats; transfer of FFC grants; devolution of functions; convergence of schemes; timely transfer of funds to GPs; effective utilization of the funds in basic services; preparation of plans and public perception; maintenance of records including accounts; transparency and accountability.

The Ministry of Housing and Urban Affairs has not evaluated the outcome of the Finance Commission Grants to Municipalities.

(b) & (c) : There is no such proposal at this stage.
